

IN THE HIGH COURT OF JHARKHAND AT RANCHI
C.M.P. No. 448 of 2020

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Akhileshwar Mahto & Ors. Petitioners

Versus

Sukdeo Mahato & Ors. Opp. Parties

....

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioners : Ms. Ritu Kumar, Adv.
For the State :

....

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

02/10.09.2021 As prayed for by the learned counsel for the petitioners, put up this case after three weeks.

(Rajesh Kumar, J.)

Shahid/